

- (b) the time bound plan to make this list public;
- (c) whether any new legislation is required for this purpose; and
- (d) if so, by when this legislation would be made?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) to (d) The Central Board of Direct Taxes (CBDT), Department of Revenue, Ministry of Finance is in possession of list of Indian account holders in LGT Bank, Liechtenstein, which was made available by the German Government to the Indian Government. The information was provided by the German Government under the Article concerning exchange of information of the Double Taxation Avoidance Agreement (DTAA) between India and Germany read with the Protocol thereto. The disclosure of the same is governed by the secrecy provisions of the said Article of the DTAA, which provides that any information received by a State shall be treated as secret and shall be disclosed only to persons or authorities involved in the assessment or collection of, the enforcement or prosecution in respect of, or the determination of appeals in relation to, the taxes covered by the DTAA. The German authorities, while giving the information, have emphasized that the information is subject to the confidentiality provisions of the DTAA and may be used only for the tax purposes specified therein.

Based on the information received income amounting to Rs. 39.66 Crore was assessed/re-assessed in the hands of 18 individuals being beneficiaries and tax demand of Rs. 24.66 crore raised. Notices for imposition of penalty and prosecution under various provisions of the Income Tax Act, 1961 have been issued.

Once the prosecutions are launched against these individuals, the names will become public. There is no new legislation required for this purpose.

Unlawful activities in banks and other financial institutions

640. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state.

(a) whether incidents of frauds, theft and other unlawful activities in banks and other financial institutions have been reported from different parts of the country;

(b) if so, the details of such incidents reported including the funds involved therein during the last one year.

(c) the details of action taken against the erring officials/persons; and

(d) the other corrective measures taken/being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) RBI has reported that the incidents of frauds, dacoity, theft, robbery in banks and their ATMs are reported by banks as and when they occurs.

(b) As reported by RBI data on frauds for the financial year 2009-10 and 2010-11 till December, 2010 is given in Statement-I (*See below*). Further data in respect of dacoity/robbery/theft reported by the banks during the financial year 2009-10 and 2010-11 (till date) are given in Statement-II (*See below*).

(c) and (d) On receipt of fraud reports from banks, RBI after examining various aspects, advises the concerned banks to report the case, to CBI/Police/ SFIO, examine staff accountability, complete proceedings against the erring staff expeditiously, take steps to recover the amount involved in the fraud, claim insurance wherever applicable and streamline the system as also procedures so that frauds do not recur.

Reserve Bank of India as part of its supervisory process takes the following measures to prevent/reduce the incidence of frauds:

- i. Sensitizes banks from time to time about common fraud prone areas through issuance of modus operandi circulars on various types of frauds and the measures to be taken by them.
- ii. Issues Caution Advices to banks to exercise due diligence while sanctioning fresh loan facilities to the borrowers mentioned in such advice.
- iii. In the past, considering various concerns arising out of banks' operations, including incidents of frauds, RBI had advised the banks to:
 - a) Introduce a system of concurrent audit.
 - b) Review working of internal inspection and audit machinery in banks by the Audit Committee of the Board of Directors.

- c) Constitute a Special Committee of the Board exclusively for monitoring frauds of Rs. 1 crore and above.

Measures initiated by RBI and Indian Banks Association to strengthen security arrangements of bank branches are as under:

- i) The Fraud Monitoring Cell (DBS) has issued two circulars "Security Arrangements to ATMs of bank" (circular dated February 22, 2006).
- ii) RBI has issued circulars to banks on security arrangements from time to time advising them to be more vigilant, tighten up security arrangements and take preventive action against robberies/dacoities in their branches.

Statement-I

Data on frauds reported by Public Sector, Private Sector and Foreign Bank

		(A) (Rs. in crore)			
Sl. No.	Public Sector Banks	2009-10		2010-11 (till Dec 2010)	
		No. of frauds	Amount involved	No. of frauds	Amount involved
1	2	3	4	5	6
1	State Bank of India	545	224.77	615#	137.00 #
	SBI (overseas branches)	3	30.25	0	0
2	SBBJ	62	8.26	48	6.69
3	State Bank of Hyderabad	42	68.55	38	8.50
4	State Bank of Indore	27	2.22	5	0.27
5	State Bank of Mysore	28	3.28	26	131.74
6	State Bank of Patiala	58	18.57	68	9.82
7	State Bank of Saurashtra	0	0	0	0
8	State Bank of Travancore	34	5.15	12	3.93
9	Allahabad Bank	112	23.71	80	32.24

1	2	3	4	5	6
10	Andhra Bank	95	70.02	38	6.01
11	Bank of Baroda	232	33.35	192	28.52
	BOB (overseas branches)	7	1.30	0	0
12	Bank of India	219	57.20	190	24.44
	BOI (overseas branches)	2	.070	1	0.001
13	Bank of Maharashtra	81	18.47	70	63.16
14	Canara Bank	151	62.11	95	116.12
	Canara Bank(Overseas)	0	0	0	0
15	Central Bank of India	165	83.69	100	174.72
16	Corporation Bank	87	10.91	58	8.03
17	Dena Bank	35	9.81	20	2.70
18	IDBI Ltd.	121	221.26	84	163.30
19	Indian Bank	99	62.50	79	27.32
	Overseas Branch	0	0	0	0
20	Indian Overseas Bank	134	108.04	73	126.34
	Overseas Br	0	0	0	0
21	Oriental Bank of Commerce	54	11.34	80	118.08
22	Punjab National Bank	244	76.20	295	68.71
23	Punjab & Sind Bank	33	28.56	26	4.36
24	Syndicate Bank	200	54.89	120	47.04
	Overseas Br	0	0	0	0
25	Union Bank of India	137	224.34	106	40.37
26	United Bank of India	60	20.85	45	13.51

1	2	3	4	5	6
27	UCO Bank	133	29.68	148	108.74
28	Vijaya Bank	169	39.70	52	25.40
	TOTAL	3369	1609.05	2764	1497.061
Private Sector Banks					
29	Bank of Punjab Ltd.	0	0	0	0
30	Bank of Rajasthan Ltd.	30	17.91	8	1.14
31	Benares State Bank Ltd.	0	0	0	0
32	Bharat Overseas Bank Ltd.	0	0	0	0
	Overseas branch	0	0	0	0
33	Catholic Syrian Bank Ltd.	8	0.86	7	15.31
34	Centurion Bank Ltd. CBP	0	0	0	0
35	City Union Bank Ltd.	10	9.17	2	0.22
36	Development Credit Bank Ltd.	8	1.11	9	0.16
37	Dhanalakshmi Bank Ltd	7	1.75	8	1.12
38	Federal Bank Ltd	92	68.74	33	60.94
39	Ganesh Bk of Kurundwad	0	0	0	0
40	Global Trust Bank Ltd.	0	0	0	0
41	HDFC Bank	300	43.55	199	8.64
42	ICICI Bank	15074	69.28	8649*	100.80 *
42 (a)	ICICI Bank overseas branch	0	0	1	0.11
43	IDBI Ltd.	0	0	0	0
44	IndusInd Bank Ltd.	35	4.08	32	22.00
45	Jammu and Kashmir Bank	17	2.39	10	0.80
46	Karnataka Bank Ltd	27	4.74	18	2.66

1	2	3	4	5	6
47	Karur Vysya Bank Ltd	10	4.78	1	0.23
48	Kotak Mahindra Bank	87	4.79	60	11.31
49	Lakshmi Vilas bank Ltd	13	5.18	15	26.68
50	Lord Krishna Bank Ltd	0	0	0	0
51	Nainital Bank Ltd	3	0.34	0	0
52	Nedungadi Bank Ltd	0	0	0	0
53	Ratnakar Bank Ltd.	4	1.75	3	0.18
54	Sangli Bank Ltd	0	0	0	0
55	South Indian Bank Ltd	13	4.24	17	3.65
56	SBICI	5	0.52	0	0
57	Tamilnad Mercantile Bank Ltd	27	1.20	20	5.34
58	United Western Bank Ltd	0	0	0	0
59	UTI Bank Ltd.(Axis bank)	84	54.33	65	45.38
60	ING Vysya Bank Ltd	34	3.82	11	0.93
61	YES Bank	3	0.01	7	0.02
TOTAL		15891	304.54	9175	307.62

C. Foreign Bank

62	ABN AmroBank	120	2.79	61 .	0.95
63	American Express Banking Corp.	817	7.71	637	3.24
64	Bank of America	1	0.14	0	0
65	Bank of Ceylon	1	1.00	1	0.50
66	Bk of Bah & Kuwait	0	0	0	0
67	Bank of Tokyo-Mitsubishi	0	0	0	0
68	BNP Paribas	0	0	0	0

1	2	3	4	5	6
69	Barclays Bank	44	0.17	43	0.07
70	Calyon Bank	0	0	0	0
71	China Trust Comm. Bank	0	0	0	0
72	Citibank N.A.	1277	11.68	666	465.24
73	Deutsche Bank	66	32.76	23	0.66
74	Honkong Bank / HSBC	2741	11.13	2028	9.29
75	Mashrek Bank	0	0	0	0
76	Oman International Bank	0	0	0	0
77	Standard Chartered Bank	461	26.57	357	5.91
TOTAL		5528	93.95	3816	485.86

Including 231 fraud cases amounting Rs 68.14 crore taken over from e-State Bank of Indore by SBI during the quarter ended September 30, 2010.

* Including 128 fraud cases amounting Rs 41.14 crore taken over from e-Bank of Rajasthan by ICICI Bank during the quarter ended September 30, 2010.

Statement-II

A. Bank-Wise Data on Robbery/Dacoity/Theft/Burglary during the Fy 2009-10

(Rs. in lakh)

Name of Bank	No. of incidents	Amount involved	Amount recovered
1	2	3	4
Allahabad Bank	18	35.41	2.36
Andhra Bank	12	0.50	0.50
Axis Bank Ltd.	23	445.27	395.83
Bank of Baroda	06	8.70	0.00
Bank of India	27	48.80	4.14

1	2	3	4
Bank of Maharashtra	06	11.74	0.00
Bank of Rajasthan Ltd.	05	0.17	0.17
Canara Bank	21	28.00	13.43
Catholic Syrian Bank Ltd	03	0.00	0.00
Central Bank of India	45	26.60	0.00
Corporation Bank	03	0.00	0.00
Dena Bank	10	11.15	11.15
Development Credit Bank Ltd	01	7.40	0.00
Federal Bank Ltd.	06	4.20	1.21
HDFC Bank Ltd.	06	57.30	36.25
ICICI Bank Ltd.	18	217.16	76.78
IDBI Bank Limited	04	4.17	0.00
Indian Bank	15	40.25	0.00
Indian Overseas Bank	22	0.88	0.00
IndusInd Bank Ltd.	02	0.00	0.00
Jammu & Kashmir Bank Ltd.	07	118.91	0.00
Karnataka Bank Ltd.	04	0.00	0.00
Karur Vysya Bank Ltd.	05	0.00	0.00
Krishna Bhima Samruddhi	02	1.32	0.00
Local Area Bank Ltd			
Nainital Bank Ltd.	01	0.00	0.00
Oriental Bank of Commerce	14	99.66	0.00
Punjab & Sind Bank	11	0.00	0.00

1	2	3	4
Punjab National Bank	14	95.72	2.27
South Indian Bank	05	2.74	2.74
Standard Chartered Bank	02	1.00	0.00
State Bank of Bikaner & Jaipur	11	25.74	1.54
State Bank of Hyderabad	01	10.37	0.00
State Bank of India	114	374.44	67.32
State Bank of Indore	14	11.49	0.50
State Bank of Mysore	07	17.08	0.00
State Bank of Patiala	41	66.16	22.67
State Bank of Travancore	05	0.10	0.00
Syndicate Bank	24	14.08	0.00
UCO Bank	12	205.46	19.85
Union Bank of India	18	48.90	5.99
United Bank of India	09	81.07	1.59
Vijaya Bank	08	0.82	0.82
TOTAL	582	2122.76	667.11

*B. Bank-wise Data on Robbery/Dacoity/Theft/Burglary
during the FY 2010-11 (till date)*

(Rs. in lakh)

Name of Bank	No. of incidents	Amount involved	Amount recovered
1	2	3	4
Allahabad Bank	14	22.41	11.10
Andhra Bank	06	146.00	0.46

1	2	3	4
Axis Bank Ltd.	13	67.42	49.00
Bank of Baroda	06	29.92	0.00
Bank of India	12	8.88	0.40
Bank of Maharashtra	01	0.40	0.40
Canara Bank	06	26.67	0.00
Catholic Syrian Bank Ltd.	01	0.00	0.00
Central Bank of India	25	21.67	0.00
Citibank N.A.	03	0.06	0.06
City Union Bank Ltd.	01	5.00	0.00
Corporation Bank	02	8.55	8.41
Dena Bank	09	12.57	0.00
HDFC Bank Ltd.	06	124.82	102.58
ICICI Bank Ltd.	15	225.94	115.94
IDBI Bank Limited	04	7.88	6.19
Indian Bank	09	0.00	0.00
Indian Overseas Bank	14	35.50	15.00
IndusInd Bank Ltd.	04	116.90	0.00
ING Vysya Bank Ltd.	02	11.64	11.64
Jammu & Kashmir Bank Ltd.	04	1.00	0.00
Karnataka Bank Ltd.	01	0.00	0.00
Karur Vysya Bank Ltd.	03	0.00	0.00
Oriental Bank of Commerce	14	3.30	3.04
Punjab & Sind Bank	10	0.00	0.00

1	2	3	4
Punjab National Bank	06	47.32	0.00
Ratnakar Bank Ltd.	01	0.08	0.00
South Indian Bank Ltd.	03	0.00	0.00
Standard Chartered Bank	01	0.71	0.00
State Bank of Bikaner & Jaipur	07	0.00	0.00
State Bank of Hyderabad	01	10.26	0.00
State Bank of India	79	433.55	49.07
State Bank of Indore	03	1.00	0.00
State Bank of Patiala	39	20.57	0.00
State Bank of Travancore	06	100.00	98.76
The Royal Bank of Scotland N.V.	02	0.00	0.00
Syndicate Bank	32	0.00	0.00
Union Bank of India	07	33.15	26.75
UCO Bank	09	10.39	0.00
United Bank of India	08	75.90	26.75
Vijaya Bank	03	8.26	0.00
TOTAL	392	1617.72	498.80

Current account deficit

641. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the current account deficit has been rising consistently with a worrying trend;

(b) if so, the details thereof; and

(c) the details of remedial measures Government proposes to take in this regard?